NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA) No.510/KB/2017

(V.P.Singh)

Member (J)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company Under Section		Microfirm Capital Pvt.Ltd. 230-232		
1.	NITU POD	DAR, PCS	S Apphiant	21/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)